RAJYA SABHA

Monday, 5th December 1955

The House met at eleven of the slock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

PLEBISCITE IN SUDAN

- ♦166. SHRI SARDAR SINGH OF KHETRI: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government of India have been invited by the Government of Egypt to participate in the International Commission to supervise the plebiscite in Sudan; and
- (b) if so, what action the Govern ment of India propose to take?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes

(b) The Government of India have accepted the invitation and have nominated Col. B. H. Zaidi, M.P., as their representative.

SHRI SARDAR SINGH OF KHETRI: May I know, Sir, what is likely to be the date of the plebiscite?

SHRIMATI LAKSHMI MENON: I do not know it. It has not yet been decided.

SHRI SARDAR SINGH OF KHETRI: May I know who is going to be the Chairman of this Commission?

SHRIMATI LAKSHMI MENON: I have no information.

SHRI JAWAHARLAL NEHRU: That has not been decided as yet.

श्री नवाव सिंह चाँहान : इस प्रीतिनिधि को किन्ही खास शरायत पर भैजा जा रहा हैं। 103 RSD-1. श्री जवाहर लाल नेहरू: मेरी समक में सवाल नहीं आता। एक काम के लिए हमसे इरस्वास्त की गई कि एक माक्ल आदमी भेजें। एसे मॉकों पर कहीं शरायत लगा करती हैं? आदिए एक दूसर के मुल्क से तमीज से व्यवहार होता हैं।

DR. RAGHUBIR SINH: Who will pay the expenses for his going there and coming back, Sir?

SHRI JAWAHARLAL NEHRU: These are very trivial matters. I really do not know it, but presumably the Sudan Government.

*167. [For answer, vide cols. 1440-41 infra.]

BUDGET OF PONDICHERRY STATE

- •168. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) the budget figures of total income and expenditure of the Pondicherry State since its *de-facto* transfer; and
 - (b) its main heads of income?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). A statement is laid on the Table of the House. [See Appendix XI, Annexure No. 39.]

SHRI M. VALIULLA: According to the statement, the income is Rs. 61,90,000, whereas the expenditure is Rs. 1,86,56,000. May I knew, Sir, how the deficit is going to be met?

SHRIMATI LAKSHMI MENON: I could not catch the question, Sir.

SHRI M. VALIULLA: In the statement, it has been stated that in respect of the year 1955-56, the income is Rs. 61,90,000, and the expenditure is Rs. 1,86.56,000. I want t_0 know how the deficiency is going to be made up.

1401

SHRI KISHEN CHAND: May I know from the hon. Prime Minister whether, as per the usual practice, the budget of Pondicherry will come before Parliament?

SHRI JAWAHARLAL NEHRU: I am not aware of that usual practice. It may be so, but all these matters with regard to projects and other things were carefully considered by the Planning Commission.

SHRI KISHEN CHAND: May I know from the hon. Prime Minister whether this deficit in the budget will be made good from the grants of the External Affairs Ministry, or there will be a separate appropriation from Parliament for this purpose?

SHRI JAWAHARLAL NEHRU: I presume it will be from the External Affairs Ministry's appropriation.

BEGAM AIZAZ RASUL: Sir, may 1 Know when the de facto transfer is expected to take place?

SHRI JAWAHARLAL NEHRU: It took place long ago?

BECAM AIZAZ RASUL: I meant de jure?

MR. CHAIRMAN: Not de facto; but de jure tra»sfer.

to Questions

SHRI JAWAHARLAL NEHRU: 1 cannot fix a date. But I can say that some months ago we sent a proper draft tor the purpose to the French Government, and we have not had a reply. The House knows that there have been many changes in the French Government during this period, and it has been difficult for us to press for an early reply. We have done so, of course, but in view of these changes, possibly, they find it difficult to send a reply.

FOREIGN ADVERTISING AGENCIES IN INDIA

- *169. SHRIMATI VIOLET ALVA: Will the Minister for Information BROADCASTING be pleased to state:
- (a) the names of the foreign advertising agencies functioning at present in India; and
- (b) the amount of business given to them by the various departments of the Government of India in 1953 and 1954?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION BROADCASTING (Shri RAJAGOPALAN): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) There is, at present, no legal provision requiring registration of Advertising Agencies and we have no definite information as to which of the Agencies are owned and/or controlled by foreign interests. It is understood, however, that there are four principal Advertising Agencies which are owned and controlled by foreign nationals, of which one is exclusively concerned with the advertising interests of a particular business combine. The other three which handle business on behalf of both the Indian and foreign advertisers are: